

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-159
IB-730/59/ND/2020

IN THE MATTER OF:

M/s. Green Properties India Pvt. Ltd.

....APPLICANT

SECTION

U/s 59 IBC code 2016

Order delivered on 18.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the Intervener :

ORDER

Matter called. No representation on behalf of both the sides. The Petition is **dismissed** in default.

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)